

(b) the details of the programme for this year?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): (a) Yes, Sir.

(b) A statement is laid on the Table of the Lok Sabha. [See Appendix III, annexure No. 129]

National Projects Construction Corporation

*1021. Shri Ghosal: Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Board of the National Projects Construction Corporation has been formed; and

(b) if so, the States participating in it?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes, Sir.

(b) Bihar, Jammu and Kashmir, Kerala, Madhya Pradesh and Rajasthan.

Family Planning Training and Research Centre, Bombay

*1022. Shri Subbiah Ambalam: Will the Minister of Health be pleased to state the number of doctors from Madras State who have so far received training at the Family Planning Training and Research Centre, Bombay?

The Minister of Health (Shri Kar-markar): One doctor deputed by the Kasturba Gandhi Maternity Home, Madras, received training in the first course conducted from the 2nd September, 1957 to the 31st October, 1957, at the Family Planning Training and Research Centre, Bombay.

केन्द्रीय सिंचाई तथा विद्युत् बोर्ड का सम्मेलन

*१०२३. श्री मोहन स्वामी : क्या सिंचाई और विद्युत् मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय सिंचाई और विद्युत्

बोर्ड का २८वां वार्षिक सम्मेलन २५ नवम्बर, १९५७ से सड़की में हुआ था ; और

(ख) यदि हां, तो क्या सम्मेलन द्वारा की गई सिफारिशों का विवरण सभा-पटल पर रखा जायेगा ?

सिंचाई और विद्युत् उपमंत्री (श्री हाथी) : (क) जी, हां ।

(ख) एक विवरण सभा पटल पर रखा दिया है । [देखिये परिशिष्ट ३, अनुबंध संख्या १३०]।

C.P.W.D. Roads in Rajasthan

*1024. Shri Karni Singhji: Will the Minister of Transport and Communications be pleased to state the total amount allotted during 1956-57 for the construction of C.P.W.D. roads in Rajasthan?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): Rs. 0.29 lakhs.

Rajkharsawan-Gua Line

*1025. Shri S. C. Godsora: Will the Minister of Railways be pleased to state:

(a) since when the construction of doubling of railway lines from Rajkharsawan to Gua is going on; and

(b) the compensation already given to the land-owners?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Doubling works started from February 1956.

(b) Compensation has yet to be paid.

सरयू नदी पर रेल का पुल

*१०२७. श्री ज० डी० मिश्र : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरयू नदी पर धायोध्या के पुल को स्थायी बनाने का ठेका उस के सर्वेक्षण के पश्चात् बहुत पहले दिया जा चुका है ; और

(ख) यदि हाँ, तो अब तक काम प्रारम्भ न होने के क्या कारण हैं और काम के अब तक प्रारम्भ होने की संभावना है ?

रेलवे उपमंत्री (श्री शाहनवाज खान) :
(क) रेलवे ने इस तरह का कोई ठेका नहीं दिया है ।

(ख) सवाल नहीं उठता ।

Derailment of Goods Train

*1028. { Shrimati Ila Palchoudhuri:
Shri Biren Roy:
Shri N. E. Munisamy:
Shri Vajpayee:

Will the Minister of Railways be pleased to state :

(a) whether it is a fact that goods train of the Meter Gauge of the Western Railway was derailed on the 27th November, 1957 between Nim-Ka-Thana and Kanwat stations on the Ahmedabad-Delhi route;

(b) if so, the causes therefor; and

(c) the number of casualties and the total amount of loss of property, if any?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Yes; at about 13.15 hours on 27th November 1957, while No. 875 Up Goods train, ex Rewari to Phulera was passing mile 125/21 between Nim-ka-Thana and Kanwat stations, on the Rewari-Phulera Metre Gauge Chord line of the Western Railway, the engine tender and 29 wagons derailed, of which 11 capsized.

(b) *Prima facie* the derailment was caused by the breakage of right front Axle Guard of Wagon No. 10141, fourth from the engine.

(c) Seven persons received simple injuries. The approximate cost of damage to Railway property was Rs. 12,500 and to the public property about Rs. 450.

Upgrading of Railway Legal Staff

*1029. { Shri Shree Narayan Das:
Shri Radha Raman:

Will the Minister of Railways be pleased to state:

(a) whether the question of upgrading of pay scales and promotion to gazetted rank of Law Assistants Law Inspectors, Chief Court Inspectors etc. doing legal work of the Railways have been considered.

(b) whether any representations in this regard have been received and considered;

(c) if so, the nature of the decisions taken; and

(d) the nature of duties and the work that this class of railway employees perform?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) to (c). Representations have been received from Law Assistants, Law Inspectors etc. asking for higher scales of pay and promotion to gazetted rank. These have been considered. Their pay scales are considered adequate and they are already eligible for promotion to Class II service.

(d) Their duties broadly relate to examination of claims cases, examination of other cases having legal implications and assisting the Law Officers and the Railway Pleaders in the defence of such cases.

"Bad Climate" Allowance

*1030. { Dr. Ram Subhag Singh:
Shri H. N. Mukerjee:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that special pay in the form of a 'bad climate' allowance has been granted to non-gazetted employees in certain stations on Western and South-eastern Railways;

(b) what are the said stations;